

Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Thirteenth Annual Report and Accounts of the Punjab Film and News Corporation Limited, Chandigarh, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (c) Statement by Government accepting the above Reports.
- (d) Statements (in English and Hindi) giving reasons for the delay in laying paper mentioned at (a) and (b) above. [Placed in Library. See No. LT-602/90 for (a) to (d)].

RE. ATROCITIES AGAINST WOMEN

डा० अबरार अहमद खान (राजस्थान): महोदया, एक महिला के साथ यहाँ दिल्ली में प्राइवेट बस के अंदर बलात्कार किया गया। महिलाओं के साथ अत्याचार की घटनाएँ बराबर बढ़ती चली जा रही हैं। कल ही, महोदया, आपने खुद इस बात को उठाया था कि किस प्रकार से मध्य प्रदेश में महिलाओं को नंगा नचाया गया और आज अखबार में यह दूसरी घटना छपी है। यह बहुत ही निंदनीय घटनाएँ हैं और इस प्रकार की घटनाएँ आए दिन होती रहती हैं। (व्यवधान)...

महोदया, मेरा अनुरोध है कि ऐसे अत्याचारों के खिलाफ सख्त से सख्त कदम उठाए जायें, जिससे यह अत्याचार बंद हो सकें। महिलाओं के साथ जो अत्याचार हो रहा है, जो दुर्भाव हो रहा है, जो ऐसी घटनाएँ हो रही हैं, यह बहुत ही निंदनीय है और इसके लिए माननीय मंत्री यहाँ माननीय सदन में वक्तव्य दें।

... (व्यवधान)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): One at a time, please. ... (Interruptions)... I will identify you one by one. Please sit down. ... (Interruptions)... I can't hear what you are saying. One minute, please.

श्रीमती सत्या बहिन (उत्तर प्रदेश): मैडम, जो अत्याचार हो रहे हैं महिलाओं के साथ (व्यवधान) ...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I will call you, please sit down. ... (Interruptions)... I will call you in a minute. Please sit down. The Home Minister is here, and I am sure he has taken notice of it.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Madam, the same question was raised when the Deputy Chairman was in the Chair, about atrocities against women in Madhya Pradesh. Today also it has come in the press that in Delhi one poor lady has been the target of such atrocities. The Home Minister is very much here in this House. I want the Home Minister to make a statement.

... (Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I can't allow this. Please... (Interruptions)... Will you please take your seat? I am on my legs. Please sit down.

SHRI VITHALRAO MADHAVRAO JADHAV: I want the Home Minister to make a statement on this. ... (Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Dr. Ahmed, whatever you have said has gone on record. The Home Minister is here and, so, he will look into it. ... (Interruptions)

SHRI S. S. AHLUWALIA : *

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I am sorry, Mr. Ahluwalia, I can't allow you to speak about another Member. You cannot make an allegation against another Member of Parliament. (Interruptions).... I am sorry, I cannot allow you to make an allegation against another Member of Parliament. Please sit down. I can't allow an allegation against another Member of Parliament. It will not go on record. (Interruptions).... I am sorry. Please don't make any allegations about other Members of Parliament. It will not go on record. Kindly sit down. You cannot raise it in this House. It has nothing to do with any Member of this House. We are taking up the Constitution (Sixty-Fourth Amendment) Bill.

Yes, Mr. Subramanian Swamy.

श्री सुब्रमण्यमः : सिंह महश्वर विन *

RE. DEMAND FOR A STATEMENT ON NEPAL

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, this House was given a solemn assurance by the Leader of the House, Mr. Gurupadaswamy, that there would be discussion or a statement on Nepal. So far nothing has come. There is no announcement also if they want to chicken out of this. He must make a statement when he has given the assurance.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Dr. Swamy, you have to approach the Chairman.

*Not recorded.

SHRI SUBRAMANIAN SWAMY: No, no. He gave an assurance on the floor of the House.

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Madam, may I say ? I said the other day that the Government is prepared to make a statement on Nepal also. But I also said that the official business has to be completed and that the Business Advisory Committee has to decide this question.

SHRI SUBRAMANIAN SWAMY : You did not say that. It was an unconditional offer.

SHRI M. S. GURUPADASWAMY : No. I know my words.

SHRI SUBRAMANIAN SWAMY: You want to chicken out of this.

SHRI M. S. GURUPADASWAMY: The Business Advisory Committee has to take into consideration all the business before the House, and it would decide about it. (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I am sure that will be considered. Yes, Mrs. Satya Bahin. One minute I am identifying one by one. Mrs. Satya Bahin, is it a point of order ? What are you raising ?

श्रीमती सत्या बहिन : मैडम यह पेपर में भी आया है। हमारे माननीय गृह मंत्री जी यहाँ पर बैठे हैं, भारतीय जनता पार्टी के (व्यवधान)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No. I will not allow you to say anything. You cannot make an allegation about another party. You have to ask for permission from the Chairman. Kindly sit down.